

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-1-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/602/2019



PETITION NUMBER : CP/1385/IB/2018

NAME OF THE PETITIONER(S) : REVATHI S RAGHUNATHAN (RP)
(GOKULA KANNAN BENEFIT FUND LTD)

NAME OF THE RESPONDENTS : P.SAKTHIVEL

UNDER SECTION : Sec 66 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. Sridharan	Counsel for Petition Respondents	
2.	V. Manivanan	Counsel for Petitioner	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 26.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)